

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF FAWOW VENTURES PRIVATE LIMITED

1.	Name of corporate person	Fawow Ventures Private Limited
2.	Date of incorporation of corporate person	09 th November 2021
3.	Authority under which corporate person is incorporated /registered	ROC Ernakulam
4.	Corporate identity number / limited liability identity number of corporate person	U18109KL2021PTC072167
5.	Address of the registered office and principal office (if any) of corporate person	No. 4, Building No. 24/8, Ground Floor AKKM Tower, Behind Cusat Metro Station, Ernakulam, Kalamassery, Kerala- 682022
6.	Liquidation Commencement Date of Corporate Person	17 th September 2024
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Allen Bosco (IBBI/IPA-001/IP-P-02833/2023-2024/14351) Email: liquidator.fawow@gmail.com Address: 65/2364A, Ponoth Rd, Avenue-2, Kaloore, Kochi, Ernakulam, Kerala 682017
8.	Last date for submission of claims	17 th October 2024

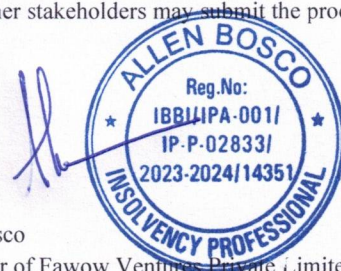
Notice is hereby given that **Fawow Ventures Private Limited** has commenced voluntary liquidation on 17th September 2024.

The stakeholders of **Fawow Ventures Private Limited** are hereby called upon to submit proof of their claims, on or before 17th October 2024, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

20th September 2024
Kochi



Allen Bosco
Liquidator of Fawow Ventures Private Limited
IBBI/IPA-001/IP-P-02833/2023-2024/14351)